

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 178/16	TP 72/17	For appoint- ment of IRP	433(e)	SNJ Synthetics Ltd. Vs Tejkamal Pharmaceutical Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	DHIYA SADANANDAN (J. Hudson Samuel & Partners) 9844 270 900	Applicant	Dhiya S.

Counsel for petitioner is present. Perused the office note. Registry to address letter to the IBBI, New Delhi today.

List it on 22.11.2017.

MEMBER (J)

MEMBER (T)